- Till date, 60 SCNs have been issued by Enforcement Directorate with regard to contraventions of various provisions of FEMA committed in Goa and out of which 22 cases have been adjudicated, resulting in imposition of total penalty of Rs. 276.25 lakh.
- (d) Enforcement Directorate has detected contraventions of provisions of Section 6(3) (i) of FEMA, 1999 for acquisition of Immovable-Properties by Foreign Nationals in India and contravention of Section 6(3)(b) of FEMA, 1999 in FDI related cases.
 - (e) and (f) No, Sir.

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Constitution of Seventh Pay Commission for Central Government employees

†1285. SHRI THAAWAR CHAND GEHLOT: Will the Minister of FINANCE be pleased to state:

- whether Government has constituted Seventh Pay Commission for Central Government employees;
 - (b) if so, the details thereof;
- (c) by when the Commission will submit its report to the Government and by when it will be implemented; and
- (d) whether representative of Defence has also been included in this Commission?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The Government has decided to constitute the Seventh Central Pay Commission. The process to constitute the same along with finalization of its Terms of Reference, the composition and the possible time frame for submission of its Report, has been initiated. The question of implementation of the recommendations of the Commission will arise once the same are received.

[†]Original notice of the question was received in Hindi.